

11.7½ hrs

ASSENT TO BILLS

[English]

SECRETARY GENERAL : Sir, I lay on the Table the following Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 28th July, 1988 :

- (1) The Food Corporations (Amendment) Bill, 1988
- (2) The Punjab Appropriation (No. 2) Bill, 1988.

11.08 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

[English]

MR. DEPUTY SPEAKER : The Committee on Absence of Members from the sittings of the House in their Thirteenth Report presented to the House on 1st September, 1988, have recommended that leave of absence be granted to the following Members for the period mentioned against each :—

- | | |
|-----------------------------|---|
| 1. Shri K.P. Unnikrishnan | 29.3.88 to 12.4.88 and
18.4.88 to 25.4.88 |
| 2. Dr. (Smt.) Phulrenu Guha | 18.4.88 to 13.5.88
27.7.88 to 23.8.88 and
29.8.88 to 1.9.88 |
| 3. Shri Azeez Sait | 27.7.88 to 12.8.88 |
| 4. Shri Ram Ratan Ram | 27.7.88 to 10.8.88 |
| 5. Shri Dal Chander Jain | 27.7.88 to 19.8.88 |
| 6. Shri Girdhari Lal Vyas | 27.7.88 to 12.8.88 |
| 7. Dr. Prabhat Kumar Mishra | 16.8.88 to 23.8.88 and
29.8.88 to 5.9.88 |

Is it the pleasure of the House that leave as recommended by the Committee be granted ?

HON. MEMBERS : Yes.

MR. DEPUTY SPEAKER : The leave is granted. The Members will be informed accordingly.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

[Translation]

Minutes of the 54th to 56th Sittings

SHRI RAM AWADH PRASAD (Basti) : I beg to lay on the Table Minutes (Hindi and English version) of the Fifty-fourth to Fifty-sixth sittings of Committee on Private Members' Bills and Resolutions held during the current session.

11.08 $\frac{3}{4}$ hrs.

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES (AMENDMENT) BILL*

[English]

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : I beg to move for leave to introduce a Bill further to amend the Monopolies and Restrictive Trade Practices Act, 1969.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Monopolies and Restrictive Trade Practices Act, 1969.”

* Published in Gazette of India Extraordinary, Part II, section 2, dated 2.9.1988.